

GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS AND FERTILIZERS  
DEPARTMENT OF FERTILIZERS

**LOK SABHA**  
**UNSTARRED QUESTION NO.3662 TO BE ANSWERED ON 13.03.2026**

**Fertiliser Subsidy for Organic Farmers**

**3662. Dr. Indra Hang Subba:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the total quantum of funds spent by the Government during the last five years on fertilizer subsidy in the country, State-wise;
- (b) whether any incentives have been given to those farmers who do not use chemical fertilizer and practice organic farming, if so, the details thereof; and
- (c) the details of the total area covered under organic farming?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS  
**(SMT. ANUPRIYA PATEL)**

**(a):** Under 'DBT in Fertilizers' system, 100% subsidy on various fertilizer grades is released to the fertilizer companies, on actual sales to the beneficiaries based on Aadhar authentication through PoS devices installed at each retail shop. All farmers are being supplied fertilizers at the subsidized rates on no-denial basis. The details of the total amount of fertilizer subsidy provided by the Government during the last five years i.e. from year 2020-21 to 2024-25 are as follows:

*(Figures in Rs. crore)*

Financial Year	Subsidy Scheme					Total
	Indigenous P&K	Indigenous Urea	City Compost	Imported P&K	Import of Urea	
<b>2020-21</b>	22288.36	68807.41	68.74	15015.37	25049.62	<b>131229.50</b>
<b>2021-22</b>	31931.46	54619.72	43.71	20794.80	50250.40	<b>157640.09</b>
<b>2022-23</b>	50089.67	127311.10	-	36032.56	41365.60	<b>254798.93</b>
<b>2023-24</b>	36270.00	102027.00	-	28929.57	28193.94	<b>195420.51</b>
<b>2024-25</b>	34010.00	103319.50	-	18800.00	21000.00	<b>177129.50</b>

**(b):** Government provides incentives to farmers who do not use chemicals under the following schemes:

- I. Under the Paramparagat Krishi Vikas Yojana (PKVY), farmers receive financial assistance over three years, for organic inputs like bio-fertilizers;
- II. Support for infrastructure development for production of on-farm inputs and natural resource conservation at farmer/ Local group level;
- III. The Govt. covers costs for PGsS-India (Participatory Guarantee System) Certification, helping small farmers validate their produce for premium markets;
- IV. Offer subsidies for bio-inputs, organic seeds, and certification costs;
- V. Under the NMNF, farmers receive an incentive of ₹4,000 per acre annually for two years; and
- VI. NMNF also funds PGS-India Natural certification and Bio-input Resource Centres (BRCs) for affordable on farm input production.

**(c):** The details of total area covered under organic farming as on 01.03.2026, are attached at **Annexure**.

\*\*\*\*\*

## Annexure

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No. 3662 for answering on 13.03.2026

<b>State Wise Total Area covered under Organic Farming as on 01.03.2026</b>		
<b>S.No.</b>	<b>State/UT Name</b>	<b>Total Area (ha)</b>
1.	Andaman and Nicobar Islands	48.30
2.	Andhra Pradesh	38438.41
3.	Arunachal Pradesh	4742.61
4.	Assam	24463.64
5.	Bihar	37865.71
6.	Chhattisgarh	104030.25
7.	Daman And Diu	579.89
8.	Delhi	8424.32
9.	Goa	11006.13
10.	Gujarat	79830.00
11.	Haryana	1001.83
12.	Himachal Pradesh	21321.40
13.	Jammu And Kashmir	9900.52
14.	Jharkhand	31590.04
15.	Karnataka	61576.26
16.	Kerala	62752.80
17.	Ladakh	13732.97
18.	Madhya Pradesh	136453.70
19.	Maharashtra	175028.40
20.	Manipur	492.23
21.	Meghalaya	1650.15
22.	Mizoram	1154.01
23.	Nagaland	2669.21
24.	Odisha	60825.06
25.	Puducherry	1425.50
26.	Punjab	3730.32
27.	Rajasthan	149179.35
28.	Tamil Nadu	38425.28
29.	Telangana	12697.78
30.	Tripura	2696.27
31.	Uttarakhand	175504.62
32.	Uttar Pradesh	212344.42
33.	West Bengal	24323.59
	<b>Total</b>	<b>1509905</b>

(Source: <https://pgsindiancof.gov.in/PGSI/misReport/individuaFarmerLocalGroupLacDetails>)

\*\*\*\*\*